

DIVISION BENCH

ITEM NO.146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.287/2022, IA No.355/2021, IA No.397/2022 & IA No.14/2024
IN CP (IB) No. 223/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Gunjan Jadwani Proxy for : *For the Applicant in IA No.287/2022, IA*
Sh. Yash Tandon, Adv. : *No.355/2021 & IA No.14/2024 &*
Respondent in IA No.397/2022

Sh. Vaibhav Tripathi, Adv. : *For the Respondent in IA No.14/2024*

ORDER

IA No.14/2024

- 1. Ld. Counsel representing the non-applicant/respondent states that the reply has been filed with an advance copy to be supplied to the counsel opposite.**
- 2. Rejoinder, if any, be filed within a period of one weeks.**
- 3. In the meantime, interim order to continue.**
- 4. The matter is adjourned for 23rd April, 2024 alongwith other IAs.**

-Sd-
(Ashish Verma)
Member (Technical)
15th April, 2024

-Sd-
(Praveen Gupta)
Member (Judicial)

Bipul Kumar Tiwari
(Stenographer)